

Court-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.122/KB/2014

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

Name of the Company	Dhiraj Kumar Mantri -Versus- Radharani Merchants Pvt.Ltd & Ors.		
Under Section	397-397		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Mr. S. Haque	} Petitioner	 25/7/17
2.	Mr. A. K. Upadhyay		

1.	Mr. Anirban Ray	} Respondent	S. Ghosh 25/7/17
2.	Mr. Ishu Chowdhury		
3.	Mr. Jayanto Sengupta		
4.	Mr. Anirho Basu		
5.	Sushmita Ghosh		

25.07.2017 – C.P. No. 122 / KB / 2014 C.A. – 208 / 2014 I.A. – 41 / 2017 Dhiraj Kumar Mantri –Versus- Radharani Merchants Pvt. Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the petitioner as well as Respondents are present.

Due to paucity of time, it cannot be heard.

Fixed on 17th August, 2017.

Sd.
(MANORAMA KUMARI)
MEMBER (J)